

# 2016

## High Court, Appellate Side Calcutta

**DATED: CALCUTTA, THE 07<sup>th</sup> APRIL, 2016**

Schedule of Viva-voce in the process of Selection and Promotion to the post of Additional District & Sessions Judge, Fast Track Court belonging to the cadre of Civil Judge (Senior Division) towards filling up the 20 (twenty) vacancies declared vide Court's Notification No. 3961-R(JS) dated 18.12.2015, for the 60 eligible WBSJ Officers (as listed in the schedule enclosed) in the substantive cadre of Civil Judge (Senior Division).

- Venue** : **Study Room, adjacent to the Chamber of the Registrar General, Main Building, 1<sup>st</sup> Floor, High Court, Calcutta**
- Date** : **03<sup>rd</sup>, 04<sup>th</sup>, 05<sup>th</sup>, 06<sup>th</sup> and 09<sup>th</sup> May, 2016**  
(Each day 12 Officers as mentioned against the names of the eligible Officers in the appropriate column of the Schedule enclosed)
- Time** : **03.30 P.M. onwards.**
- Reporting Time & Place** : **3.00 P.M. at the Chamber of the Registrar General, Main Building, 1<sup>st</sup> Floor, High Court, Calcutta**

**By Order,**

**Sd/-**

**(Subhasis Dasgupta)  
Registrar (Judicial Service)**

**SCHEDULE OF VIVA-VOCE OF ELIGIBLE OFFICERS COMING UNDER  
THE ZONE OF CONSIDERATION FOR FILLING UP THE VACANCIES IN  
FAST TRACK COURTS**

**ON 03.05.2016**

Sl. No.	NAME OF THE OFFICER	PRESENT PLACE OF POSTING	DATE OF VIVA-VOCE
1.	Shri Pradip Kumar Ray	CJM, Malda UOT as CJ(SD), 2 <sup>nd</sup> Court, Krishnanagar, Nadia	03.05.2016
2.	Shri Arabinda Panty	ACJM, Mathabhanga, Cooch Behar	03.05.2016
3.	Smt. Ali Biswas (Sarkar)	Judge, 2 <sup>nd</sup> Labour Court, Calcutta, on deputation	03.05.2016
4.	Shri Fatik Chandra Mondal	CJM, Car Nicobar, A & N Islands	03.05.2016
5.	Shri Hidayatullah Bhutia	CJM, Balurghat, Dakshin Dinajpur	03.05.2016
6.	Smt. Manjushree Mondal	CJM, Paschim Medinipur	03.05.2016
7.	Shri Arup Kumar Das	Competent Authority, Metro Railway, Kolkata, on deputation	03.05.2016
8.	Molla Asgar Ali	Judge, 1 <sup>st</sup> Labour Court, Calcutta on deputation	03.05.2016
9.	Shri Tito Rob	Registrar, District Judge's Court, Burdwan	03.05.2016
10.	Shri Sridhar Chandra Su	CJ(SD), Siliguri, Darjeeling	03.05.2016
11.	Shri Dinanath Prasad	CJM, Tamluk, Purba Medinipur	03.05.2016
12.	Smt. Srimayi Kundu	CJ(SD), Arambagh, Hooghly	03.05.2016

**ON 04.05.2016**

13.	Shri Sambhu Sarkar	CJ(SD), Lalbagh, Murshidabad UOT as CJ(SD), Alipurduar, Jalpaiguri	04.05.2016
14.	Shri Debapriya Basu	ACJM, Alipurduar, Jalpaiguri UOT as CJM, Jalpaiguri	04.05.2016
15.	Salim Ahmed Ansari	CJM, Cooch Behar	04.05.2016
16.	Shri Sabyasachi Chatteraj	CJM, Raiganj, Uttar Dinajpur UOT as ACJM, Ghatal, Paschim Medinipur	04.05.2016
17.	Smt. Mukulika Sinha	Secretary, DLSA, Howrah	04.05.2016
18.	Shri Sudip Bhattacharya	Law Officer, Directorate of Drug Control, Govt. of W.B.	04.05.2016
19.	Shri Viswaroop Sett	CJ(SD), 1 <sup>st</sup> Court, Berhampore, Murshidabad	04.05.2016
20.	Smt. Madhumita Roy-II	CJ(SD), Katwa, Burdwan	04.05.2016
21.	Smt. Sharanya Sen	ACJM, Dinhata, Cooch Behar UOT as CJM, Malda	04.05.2016
22.	Shri Pinaki Mitra	CJM, Murshidabad From 10.12.2015	04.05.2016
23.	Shri Sanjay Chowdhury	CJ(SD), Tehatta, Nadia	04.05.2016
24.	Shri Sanjay Ranjan Paul	CMM, Calcutta	04.05.2016

**ON 05.05.2016**

25.	Shri Rajesh Chakraborty	CJM, Alipore, South 24-Parganas	05.05.2016
26.	Shri Arjun Mukherjee	ACJM, Chanchal, Malda	05.05.2016
27.	Shri Arun Kumar Nandy	CJM, Bankura	05.05.2016
28.	Shri Arun Rai	CJ(SD), Bolpur, Birbhum	05.05.2016
29.	Shri Rajesh Tamang	CJ(SD), Bongaon, N. 24-Pgs.	05.05.2016
30.	Shri Apurba Kr. Ghosh	CJM, Barasat, North 24-Parganas	05.05.2016
31.	Shri Abhiram Barman	ACJM, Contai, Purba Medinipur UOT as CJM, Raiganj, Uttar Dinajpur	05.05.2016
32.	Shri Krishna Murari Prasad Gupta	ACJM, Jhargram, Paschim Medinipur UOT as CJ(SD), Islampur, Uttar Dinajpur	05.05.2016
33.	Shri Ratan Kumar Gupta	CJ(SD), 1 <sup>st</sup> Court, Hooghly, Sadar	05.05.2016
34.	Shri Sanjoy Kumar Sharma	CJ(SD), 2 <sup>nd</sup> Court, Krishnanagar, Nadia UOT as ACJM, Islampur, Uttar Dinajpur	05.05.2016
35.	Shri Santanu Dutta	CJM, Jalpaiguri UOT as Secretary, DLSA, Purulia	05.05.2016
36.	Shri Indihar Tripathi	Registrar, Alipore, South 24-Parganas	05.05.2016

**ON 06.05.2016**

37.	Shri Hemanta Sinha	CJ(SD), Kalna, Burdwan UOT as ACJM, Buniadpur, Dakshin Dinajpur	06.05.2016
38.	Shri Sumit Adhikari	CJ(SD), Baruipore, South 24-Parganas	06.05.2016
39.	Shri Gopal Kishore Sinha	ACJM, Bishnupur, Bankura	06.05.2016
40.	Shri Rajesh Guha Ray	ACJM, Rampurhat, Birbhum UOT as ACJM, Bolpur, Birbhum	06.05.2016
41.	Shri Tikendra Narayan Pradhan	ACJM, Jhargram, Paschim Medinipur	06.05.2016
42.	Shri Biswajyoti Chatterjee	ACJM, Haldia, Purba Medinipur UOT as CJ(SD), Chanchal, Malda	06.05.2016
43.	Shri Duri Venkat Srinivas	ACJM, Baruipore, S. 24-Pgs.	06.05.2016
44.	Shri Sadhan Mondal	ACJM, Buniadpur, Dakshin Dinajpur UOT as CJ(SD), 1 <sup>st</sup> Court, Howrah	06.05.2016
45.	Shri Prasanta Mukhopadhyay	CJM, Hooghly	06.05.2016
46.	Shri Sisir Kumar Meyur	ACJM, Kakdwip, South 24-Parganas	06.05.2016
47.	Smt. Rina Sawoo	CJ(SD), Uluberia, Howrah	06.05.2016
48.	Shri Sujit Kumar Jha	CJ(SD), 2 <sup>nd</sup> Court, Berhampore, Murshidabad	06.05.2016

**ON 09.05.2016**

49.	Smt. Papiya Das	ACJM, Lalbagh, Murshidabad	09.05.2016
50.	Shri Suresh Singh	CJ(SD), 1 <sup>st</sup> Court, Alipore, South 24-Pgs.	09.05.2016
51.	Shri Saugata Chakraborty	CJM, Burdwan	09.05.2016
52.	Shri Manoj Kumar Prasad	CJ(SD), Dinhat, Cooch Behar UOT as CJ(SD), Malda	09.05.2016
53.	Shri Bibekananda Sur	ACJM, Kalyani, Nadia	09.05.2016
54.	Shri Tapas Kumar Mitra	CJM, Nadia	09.05.2016
55.	Shri Priyajit Chatterjee	Registrar, City Civil Court, Calcutta	09.05.2016
56.	Shri Guru Das Biswas	CJM, Darjeeling	09.05.2016
57.	Shri Surajit Seal	ACJM, Durgapur, Burdwan	09.05.2016
58.	Shri Subhendu Saha	CJ(SD), Cooch Behar	09.05.2016
59.	Shri Ramendra Nath Makhhal	CJ(SD), 5 <sup>th</sup> Court, Alipore, South 24- Parganas	09.05.2016
60.	Shri Tarun Kumar Mondal	CJ(SD), Jhargram, Paschim Medinipur UOT as ACJM, Tufanganj, Cooch Behar	09.05.2016

# 2016

## High Court, Appellate Side Calcutta

**No. 1685-A – 1690-A**

**Dated, Calcutta the 07<sup>th</sup> April, 2016**

**From: Sri Subhasis Dasgupta,  
Registrar (Judicial Service)  
High Court, Appellate Side,  
Calcutta.**

**To :**

- 1. All the District Judges of West Bengal including the A & N Islands,**
- 2. The Chief Judge, City Sessions Court, Calcutta,**
- 3. The Chief Judge, City Civil Court, Calcutta.**
- 4. The Chief Judge, Presidency Small Causes Court, Calcutta**
- 5. The Secretary, Judicial Department, Govt. of W.B.,  
Writers' Buildings, Kolkata – 700001**
- 6. The Member Secretary, State Legal Services Authority, W.B.,  
City Civil Court Building, Kolkata – 700001.**

**Sub: Schedule of Viva-voce for selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court in the cadre of Civil Judge (Sr. Divn.) towards filling up of 20 (twenty) vacancies declared vide Court's Notification No. 3961-R(JS) dated 18.12.2015 involving 60 eligible WBSJ officers from the substantive cadre of Civil Judge (Senior Division).**

**Sir/Madam,**

With reference to the above, I am directed to inform you that **viva-voce of 60 eligible WBSJ officers** in the substantive cadre of Civil Judge (Senior Division) in the process of **selection and promotion to the post of Additional District & Sessions Judge, Fast Track Court** is scheduled to be held on **03.05.2016 to 06.05.2016 and 09.05.2016**, following the schedule **published in Court's website on 07.04.2016.**

In doing so, I am directed to inform that the Hon'ble Court has been pleased to allow the (60) eligible officers to avail themselves of **"Leave On-Duty"** on their respective date of Viva-voce as per schedule, with permission to leave their respective station after completion of day's work on the previous day for the officers posted in far off places/in the morning of the day for the officers posted in adjoining places, on their scheduled date of viva-voce, till joining back immediately after completion of their test.

You are therefore, requested to inform the concerned officers as listed in the schedule enclosed herewith and posted under your control accordingly, so that they, specially those posted in remote and far-off stations, may get adequate time for to and fro journey for the purpose.

This may be treated as important and urgent.

For further information, if any, the officers may be requested to visit the Court's website [www.calcuttahighcourt.nic.in](http://www.calcuttahighcourt.nic.in). The Officers may also contact the office of the First Assistant Registrar, High Court, Appellate Side, Calcutta on all working days (between 11.00 a.m. to 4.30 p.m.), over Phone No. (033)-2254-8065/2254-8226/2243-6080.

Yours faithfully,

**Sd/-  
(Subhasis Dasgupta)  
Registrar (Judicial Service)**

Encl.: Schedule of Viva-voce (3 sheets)